

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 847 of 2020

IN THE MATTER OF:

Sunil Parmanand Kewalramani **...Appellant**

Versus

Kestrel Import & Export Pvt. Ltd. **...Respondent**

Present:

**For Appellant: Mr. Dushyant Manocha and Ms. Anannya Ghosh,
Advocates.**

**For Respondent: Mr. Pratik Tripathi, CS AND Ms. Samiksha,
Advocate.**

WITH

Company Appeal (AT) (Insolvency) No. 848 of 2020

IN THE MATTER OF:

Parmanand Kewalramani **...Appellant**

Versus

Modlite Holdings Pvt. Ltd. **...Respondent**

Present:

**For Appellant: Mr. Dushyant Manocha, Ms. Ragini Gupta and
Ms. Anannya Ghosh,
Advocates.**

**For Respondent: Mr. Pratik Tripathi, CS and Ms. Samiksha,
Advocate.**

WITH

Company Appeal (AT) (Insolvency) No. 853 of 2020

IN THE MATTER OF:

Sunil Parmanand Kewalramani & Ors. **...Appellants**

Versus

Urban Sanctuaries Developers Pvt. Ltd. **...Respondent**

Present:

**For Appellant: Mr. Dushyant Manocha, Ms. Ragini Gupta and
Ms. Anannya Ghosh,
Advocates.**

**For Respondent: Mr. Pratik Tripathi, CS and Ms. Samiksha,
Advocate.**

**WITH
Company Appeal (AT) (Insolvency) No. 1016 of 2020**

IN THE MATTER OF:

Kestrel Import & Export Pvt. Ltd. ...Appellant

Versus

Sunil Parmanand Kewalramani ...Respondent

Present:

**For Appellant: Mr. Pratik Tripathi, CS and Ms. Samiksha,
Advocate.**

**For Respondent: Mr. Dushyant Manocha, Ms. Ragini Gupta and
Ms. Anannya Ghosh, Advocates.**

**WITH
Company Appeal (AT) (Insolvency) No. 1018 of 2020**

IN THE MATTER OF:

Urban Sanctuaries Developers Pvt. Ltd. ...Appellant

Versus

Sunil Parmanand Kewalramani & Ors. ...Respondents

Present:

**For Appellant: Mr. Pratik Tripathi, CS and Ms. Samiksha,
Advocate.**

**For Respondent: Mr. Dushyant Manocha, Ms. Ragini Gupta and
Ms. Anannya Ghosh, Advocates.**

**WITH
Company Appeal (AT) (Insolvency) No. 1019 of 2020**

IN THE MATTER OF:

Modlite Holdings Pvt. Ltd. ...Appellant

Versus

Parmanand Kewalramani ...Respondent

Present:

**For Appellant: Mr. Pratik Tripathi, CS and Ms. Samiksha,
Advocate.**

**For Respondent: Mr. Dushyant Manocha, Ms. Ragini Gupta and
Ms. Anannya Ghosh, Advocates.**

ORDER
(Virtual Mode)

11.02.2021 Learned Counsel for both-sides in these Appeals say that Pleadings are complete.

List this group of cases 'For Admission (After Notice)' Hearing on **24th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./md/